

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-67/2022/8477/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District and Sessions Judge,
Sivasagar.

Dated Guwahati the th 7 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJSV/STDR/2023/6835 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for.

The Additional Sessions Judge-cum-Special Judge, in her absence, the Additional District & Sessions Judge, FTC, Sivasagar, in his absence, the Chief Judicial Magistrate, Sivasagar, and in his absence, the next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-67/2022/8478-8479/A dated, 7-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

S.P.N.
JT. REGISTRAR (VIGILANCE)

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